

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-05/2018/7609/A**

From :- Smti. Kanchan Newar  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, ✓ The District & Sessions Judge,  
Baksa, Mushalpur, Assam.

Dated Guwahati, the 20<sup>th</sup> December, 2018.

Sub.- **Permission to avail Home LTC.**

Ref.- Your letter No DJ/BAK/2018/3634-3635 dated 26.11.2018.

Sir,

With reference to the above, I am directed to inform you that Shri Jagat Das, Munsiff, Baksa, Mushalpur, has been accorded permission to avail Home LTC for the block period of 2017-2018 along with his wife w.e.f. 22.12.2018 to 01.01.2019 for his journey to his home at Dibrugarh, by the shortest possible route, as per existing Rules.

Shri Das, may be informed accordingly.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-05/2018/7612-1A, dated-20.12.18**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Jagat Das, Munsiff, Baksa, Mushalpur, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action

  
**JT. REGISTRAR (VIGILANCE)**